IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

(IB)-424/ND/2017

In the matter of:

M/s. Wadhwa Rubber

....PETITIONER

Vs.

Bandex Packaging (P) Ltd.

.. RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 17.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor

. .

For the Respondent/Corporate Debtor: -

ORDER

None appears for the petitioner.

For the appearance of the petitioner, post the matter on 07.11.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

-5d/-

Surjit 17.10.2017